

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 590/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Kasuya GPP Auto Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2)&394

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ashok Juneja	Advocate	Petitioner	Ashok
2.	Ritika Shaw	Advocate	Petitioner	Ritika
3.	Chetana Kandpal	Company Prosecutor	o/o DL, Delhi	Chetana
4.	C. Baboni	Company Prosecutor	For R.D. (NR)	C Baboni

**ORDER**

Learned counsel for the petitioner shall produce the register of the share holders to ascertain whether service was effected on two shareholders namely Mr. Paresh Maheshwari and Mr. P.S. Maheshwari as indicated by R.D. in his report. The counsel shall also seek instruction with regard to purchase of shares of two dissenting shareholders and the value at which the purchase is to be made.

List on 09.03.2017.

Sd/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sd/-  
(R. VARADHARAJAN)  
MEMBER (J)